Information Note to the Press (Press Release No.100/2025)

For Immediate Release

Telecom Regulatory Authority of India

TRAI responds to the DoT's back-reference in respect of the TRAI's recommendations dated 20.07.2018 on 'Method of Allocation of Spectrum for PMRTS including auction, as a transparent mechanism'.

New Delhi, 30th September 2025 – The Telecom Regulatory Authority of India (TRAI) has today issued its response to the back-reference received from the Department of Telecommunications (DoT), Ministry of Communications, Government of India in respect of TRAI's recommendations dated 20.07.2018 on 'Method of Allocation of Spectrum for PMRTS including auction, as a transparent mechanism'.

- 2. Earlier, DoT, through a reference dated 13.07.2017, had requested TRAI to provide recommendations, under Section 11(1)(a) of the TRAI Act 1997, on 'Method of allocation of spectrum for Public Mobile Radio Trunking Service (PMRTS) including auction, as a transparent mechanism'. After a detailed consultation with stakeholders, TRAI had provided its recommendations dated 20.07.2018 on 'Method of Allocation of Spectrum for PMRTS including auction, as a transparent mechanism' to DoT.
- 3. In this regard, DoT, through a back-reference dated 21.07.2025, has informed TRAI that the TRAI's recommendations dated 20.07.2018 have been considered by the Government and sought reconsidered recommendations of TRAI on certain recommendations.
- 4. After examining the views of DoT on the TRAI's recommendations, TRAI has finalized its response to the back-reference. TRAI's response to the back-reference has been placed on the TRAI's website (www.trai.gov.in).
- 5. For any clarification or information, Shri Akhilesh Kumar Trivedi, Advisor (Network, Spectrum and Licensing), TRAI may be contacted at Telephone Number +91-11-20907758.

(Atul Kumar Chaudhar

Secretary, TRAI